

Non-inclusion of names of voters in the electoral rolls of Lok Sabha election 1980

1. PROF. RAMLAL PARIKH: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether Government are aware of complaints regarding non-inclusion of names in the electoral rolls of Lok Sabha elections, 1980;

(b) if so, what action Government have taken or propose to take to rectify it;

(c) whether it is a fact that there is no mechanism to supervise and verify the work of enumerators; and

(d) if so, what measures Government have contemplated to improve upon this situation?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHIV SHANKAR): (a) Yes, Sir.

(b) The Election Commission is convening a meeting of the Chief Electoral Officers on the 1st February, 1980 for considering *inter alia* the ways and means of checking omission of names from the electoral rolls.

(c) and (d) No, Sir. The work done by the enumerators is required to be checked by the supervisors. In accordance with the instructions of the Election Commission, the supervisors are to do a random surprise check of 15 to 20 per cent. of the work of the enumerators. The Assistant Electoral Registration Officers and the District Election Officers are also required to test check the work done in each district. The steps to be taken for accurate preparation and up-to-date maintenance of electoral rolls in future elections are proposed to be considered at a meeting of the Chief Electoral Officers convened by

the Chief Election Commissioner on the 1st February, 1980.

Installation of a T. V. Station at Ahmedabad

2. PROF. RAMLAL PARIKH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the progress of installing a full-fledged T. V. Station at Ahmedabad is not according to the schedule;

(b) if so, what are the specific reasons for the delay and by what time the T. V. Station is likely to be completed;

(c) whether it is a fact that the quality of Indian Space Research Organisation's children programme relayed from Pij is very inferior; if so in what manner co-ordination of T. V. with Indian Space Research Organisation is ensured and what measures are being taken to improve its quality; and

(d) what is the number of T. V. licences in Ahmedabad at present?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI V. P. SATHE): (a) and (b) The T.V. Station at Ahmedabad is scheduled to be commissioned in the last year of the Sixth Plan, i.e. 1982-83. It is hoped to adhere to this target date though there has been some delay in locating a suitable site due to technical reasons.

(c) Assessments have shown that ISRO's childrens programmes have a beneficial impact. The programmes for the Pij TV Transmitter are produced by both ISRO and Doordarshan using ISRO's studio facilities. With the help of formative research efforts are made to maintain and improve the quality of the programmes.

(d) 1668 TV licences were in force in Ahmedabad on 30-11-1979.